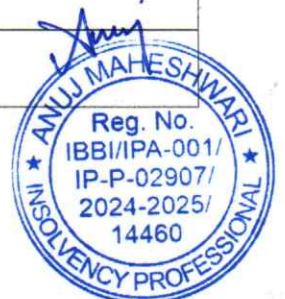


FORM G
INVITATION FOR EXPRESSION OF INTEREST
FOR
STEELEXPERT INDUSTRIES (INDORE) PRIVATE LIMITED
[FORMERLY KNOWN AS STEELEXPERT INDUSTRIES (INDORE) LIMITED]
OPERATING IN BUSINESS OF MANUFACTURERS, PRODUCERS,
PROCESSORS, FABRICATORS AND DEALERS OF IRON AND STEEL
CASTINGS

AT
7, HATHI PALA ROAD, JUNI INDORE, INDORE (M.P.) 452001

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Steelexpert Industries (Indore) Private Limited [formerly known as Steelexpert Industries (Indore) Limited] PAN: AAJCS1908H CIN: U02710MP2005PTC017806 [formerly U02710MP2005PLC017806]
2.	Address of the registered office	Registered office: 7, Hathi Pala Road, Juni Indore, Indore (M.P.) 452001
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	7, Hathi Pala Road, Juni Indore, Indore (M.P.) 452001
5.	Installed capacity of main products/ services	The CD is not in operation.
6.	Quantity and value of main products/ services sold in last financial year	As per last available audited financial statements for FY 2023-24, total revenue from operations was INR 1,92,860.
7.	Number of employees/ workmen	Not Known
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The financial statements and other details of the CD can be obtained by sending an email at cirp.steelexpert@gmail.com . List of creditors is available on the website of IBBI: https://ibbi.gov.in/claims/claim-process/U02710MP2005PTC017806
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria is mentioned in detailed Expression of Interest document which can be obtained by sending an email at cirp.steelexpert@gmail.com
10.	Last date for receipt of expression of interest	20/02/2026
11.	Date of issue of provisional list of prospective resolution applicants	02/03/2026



12.	Last date for submission of objections to provisional list	07/03/2026
13.	Date of issue of final list of prospective resolution applicants	17/03/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22/03/2026
15.	Last date for submission of resolution plans	21/04/2026
16.	Process email id to submit Expression of Interest	cirp.steelexpert@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The financials of the Corporate Debtor suggest that it falls under the category of MSME as per the notification dated 21/03/2025. However, the exact details of the registration is yet not available with the RP.



Anuj Maheshwari

Anuj Maheshwari
Resolution Professional
Steelexpert Industries (Indore) Private Limited
[formerly known as Steelexpert Industries (Indore) Limited]
Reg. No.: IBBI/PA-001/IP-P-02907/2024-2025/14460
AFA Certificate No.: AA1/14460/02/311226/108747
(valid upto 31.12.2026)

Date: 04/02/2026
Place: Indore

